

LOK SABHA DEBATES

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LOK SABHA

Saturday, May 12, 1962/Vaisakha 22,
1884 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

BUSINESS OF THE HOUSE

The Minister of Parliamentary
Affairs (Shri Satya Narayan Sinha):
With your permission, Sir, I rise to
announce that Government Business
in this House during the week com-
mencing 14th May will consist of:—

- (1) Consideration of any item of
business carried over from
today's Order Paper.
- (2) Discussion and voting on the
Demands for Grants relating
to the Ministries of Mines and
Fuel, Steel and Heavy Indus-
tries, Irrigation and Power,
and Transport and Communi-
cations.

11.01 hrs.

RE. PASSES FOR SWEARING IN CEREMONY OF PRESIDENT AND VICE-PRESIDENT

Mr. Speaker: Before we take up
further discussion and voting on the
Demands for Grants under the control
of the Ministry of Community Deve-
lopment and Co-operation, there is
one thing that I want to refer to.

Certain hon. Members of the House
had written to me yesterday expres-

sing some resentment that they had
not been given passes for their wives
to attend the function that would be
held inside the Parliament House to-
morrow. Rather that was a very
strongly worded letter.

The difficulty has been this. I have
discussed that with the Home Ministry.
The difficulty really is that the capa-
city of the Hall is very limited. But,
anyhow, all those hon. Members who
had applied would be given those
passes; just in a few minutes' time,
they would get them. If there are a
few more who want those passes, they
might just send in the applications
and they would also be provided.
There ought not to be any difficulty.
But it must be appreciated that the
capacity of the Hall is limited and,
therefore, everyone cannot be given a
pass, if he desires. We also should
co-operate with the other authorities,
namely the Home Ministry, so that
this function might go on quite
smoothly as we desire.

11.03 hrs.

*DEMANDS FOR GRANTS—contd.

MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION—contd.

Mr. Speaker: The House will now
take up discussion and voting on the
Demands for Grants under the con-
trol of the Ministry of Community
Development and Co-operation.

Shri D. N. Tiwary.

Shri Subodh Hansda (Jhargram):
What about my calling-attention-
notice?

Mr. Speaker: The hon. Member will
see that if in the beginning it cannot
be raised, it can be taken up later, if
it has not been rejected already. The

Moved with the recommendation of the President.